

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 114/2014

COMMON CAUSE

Petitioner

VERSUS

UNION OF INDIA &amp; ORS.

Respondents

(1) I.A. NOS.113817, 113818/2023 AND 252362/2023 (APPLS. FOR IMPLEADMENT, DIRECTIONS AND ADDITIONAL DOCUMENTS ON B/O SUN ALLOYS & MINERAL LTD.)

2) I.A. NO. 42571/2023 (APPLN. FOR DIRECTIONS ON B/O PETITIONER)

3) I.A. NO. 123732/2023 IN I.A. NO.42571/2023 (APPLN. FOR RECTIFICATION ON B/O STATE OF ODISHA)

"ONLY" IN W.P.(C) NO. 114/2014 ARE LISTED.

NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST

MR. HARISH N. SALVE, SR. ADVOCATE (A.C.)

MS. APARAJITA SINGH, SR. ADVOCATE (A.C.)

MR. A.D.N. RAO, SR. ADVOCATE (A.C.)

MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)

MR. PRASHANT BHUSHAN ,ADVOCATE

MR. GURMEET SINGH MAKKER, ADVOCATE

MS. KIRTI R. MISHRA, ADVOCATE

MR. NAVEEN KR., ADVOCATE

MR. RAJ KUMAR MEHTA, ADVOCATE

(with I.A. No.42571/2023-APPROPRIATE ORDERS/DIRECTIONS, I.A. No. 113818/2023-APPROPRIATE ORDERS/DIRECTIONS, I.A. No.113817/2023-INTERVENTION/IMPLEADMENT and I.A. No.52963/2024-PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 20-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mr. Pranav Sachdeva, Adv.  
Ms. Neha Rathi, Adv.  
Mr. Jatin Bhardwaj, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, AOR  
Ms. Movita, AOR

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Mr. E. C. Agrawala, AOR

M/S. Aura & Co., AOR

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Mrs. Kirti Renu Mishra, AOR

Mr. Lakshmi Raman Singh, AOR

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Mr. Tejaswi Kumar Pradhan, AOR  
Mr. Manoranjan Paikaray, Adv.  
Mr. Shashwat Panda, Adv.

Mr. Gaurav Kejriwal, AOR

Mr. Sunil Dogra, Adv.  
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Mr. Abhishek Sharma, AOR

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Mr. Himinder Lal, AOR  
M/S. Khaitan & Co., AOR

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Mr. Vikramjeet Banerjee, A.S.G.  
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Mr. K V Shreemuthin, Adv.  
Mr. Apoorv Kurup, Adv.  
Mr. Rajesh Singh Chauhan, Adv.  
Mr. S N Terdal, Aor, Adv.

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Ms. Stuti Bisht, Adv.  
Mr. Prabhat Kr Rai, Adv.  
Ms. Nidhi Singh, Adv.  
Mr. Maitreya, Adv.  
Mr. Aditya Kumar Singh, Adv.  
Mr. Aditya Goyal, Adv.  
Mr. Bhaskar Bhushan, Adv.  
Mr. Ujjawal Kumar Rai, Adv.  
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Mr. Utkarsh Chandra, Adv.

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Ms. Himanshi Andley, Adv.

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Mr. B. Krishna Prasad, AOR  
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Ms. Akanksha Singh, Adv.

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Mr. Gaurav Khanna, AOR

Mr. Dhananjaya Mishra, AOR

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Mr. Bhaskar Bhushan, Adv.  
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Ms. Esha Kumar, Adv.  
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Mr. Hitendra Nath Rath, AOR  
M/S. Aura & Co., AOR

**Mr. Sandeep Devashish Das, AOR  
M/S. Khaitan & Co., AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

List these applications on 28<sup>th</sup> November, 2024 at 02:00 p.m.

**(RASHMI DHYANI PANT)  
COURT MASTER (SH)**

**(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)**